

1	2	3	4
8. M/s. R.S. Goenka		6,500	Chandipur Bala- sore
9. M/s. Konark Paper Mills		3,000	Jagatpur Industrial Estate
10. M/s. Guna Manjari Paper Mills (P) Ltd., Cuttack.		2,000	Baripada

Besides the above, the following proposals are under consideration of the Government of India for setting up of new units in Orissa; for the manufacture of paper and paper board :

Name of the Unit	Capacity	Location
1. M/s. Universal Petro Chemicals.	Writing & Printing Paper 10,000	Kesirja Kalhandi Orissa.
2. M/s. Woodcrafts Ltd.	Paper 9,900	Tehl. Rampur, Distt. Bolangir Orissa.
3. Smt. Karuna Rasik Varjivan.	Writing & Printing Paper 10,000	Sambhalpur.
4. Industrial Promotion and Investment Corporation, Orissa.	Paper and Pulp 50,000	Binika, Bolangir, Orissa.
5. Shri Sajan Kumar Kayal	Writing & Printing Paper, 10,000	Orissa.

The proposal of Industrial Promotion and Investment Corporation of Orissa relates to the Public Sector.

#### **Nagaland Civil Service Association's demand for Single Tier Civil Service**

1447. SHRI ROBIN KAKATI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Nagaland Civil Service Association has urged the Central Government not to introduce Indian Administrative Service in Nagaland, as it would create class feeling among the Civil Services; and

(b) if so, what is the reaction of the Government of India thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) and (b) No, Sir. A cadre of the Indian Administrative Service for the State of Nagaland was constituted, in consulta-

tion with the Government of Nagaland, with effect from the 1st January, 1968.

#### **Formation of National Wage Policy**

1448. SHRI SURENDRA MOHAN: Will the Minister of LABOUR be pleased to refer to reply to Unstarred Question 328 given in the Rajya Sabha on the 19th February, 1981 and state:

(a) whether the process of consultation with the representatives of employers and workers in framing a National wage policy has since been completed;

(b) if so, what are the details thereof; and

(c) if the answer to part (a) above in the negative, whether the Government have dropped the proposal?